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Title : Need to consider the demands of the Life Insurance Agents.

SHRI SURAVARAM SUDHAKAR REDDY (NALGONDA): The Life Insurance Agents Federation of India is demanding for the consideration of charter of demands of the agents community. There are about 12 lakh agents working between the Corporation and people. They are playing important role in bringing the market for the Corporation. In spite of stiff competition from private insurance companies, 85 per cent of market is managed by LIC, and that is because of the tireless efforts of agents. They should be properly rewarded for their good work. They are marketing different types of products like group insurance, mediclaim, etc. But the Corporation has been not providing any facility for the agents. It is totally unjust towards the agents. They are bringing hundreds of crores of business from the people for the Corporation, but the Corporation is not providing minimum facilities. Therefore, I would like to bring to your notice and, through you, to the Finance Ministry, about the following justified demands of the agents.

1. Immediate withdrawal of ICC circular issued by the central office, which is against the agents community;
2. Immediate withdrawal of 15 per cent lapsation clause;
3. Introduction of Senior Agency System;
4. Enhancement of Gratuity from Rs. 1.0 lakh to Rs. 5.0 lakh;
5. Mediclaim facility should be extended to all agents irrespective of club members;
6. Additional incentives to direct agents; and
7. Stop allotment of Development Officers to career and direct agents' branches.

I urge upon the Finance Minister to consider the justified demands of the LIC agents and do justice to the agents at the earliest.